

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 12th October, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 403/2015 (M.A. No. 947/2015)	Ratan Chand Vs. State of H.P. & Ors.	Mr. Gangotri H. Nath, Adv. for Applicant
2.	Original Application No. 440/2015 (M.A. No. 1026/2015)	Jitender Pal Singh Vs. Ministry of Railway & Ors.	Mr. Rajeev Kumar Agarwal, Adv. for Applicant
3.	Original Application No. 466/2015	Ojasvi Party Vs. MoEF & CC	Mr. Mukesh Jain, Political Advisor for Applicant
AFTER NOTICE			
4.	Appeal No. 116/2015 (M.A.No.997/2015 & M.A.No.998/2015)	Dari Linga & Ors. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant Mr. Mukul Singh, Adv. for R-1
5.	Original Application No. 422/2015	Piyush Singh Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Aditya Parolia, Adv. for Applicant Mr. Vivek Sharma, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2
FOR COMPLETION OF PLEADINGS			
6.	M.A. No. 1048/2015 & M.A. No. 1068/2015 in Original Application No. 384/2015	Shri B. S. Sidhu Vs Union of India & Ors.	Mr. K. R. Chawla, Adv. for Applicant Mr. Abhishek, Adv. for R-1 Mr. Rajiv, Adv. for R-2 Mr. S. P. Singh, Adv. for R-3 to 5 Mr. Anirudh, Adv. for R-6 Mr. Vivek, Adv. for R-7 to 10 Mr. Rajiv with Mr. Manish, Adv. for State of Uttrakhand
FOR HEARING			
7.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Pradeep Mishra & Mr. D.K.Dhayani, Adv. for R-2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. for R – 6. Ms. Savitri Pandey, Adv. for R-7 Ms. Sakshi Popli, Adv. for DJB
8.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4

			<p>Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv.</p>
9.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	<p>Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant</p> <p>Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for R- 1 & 4 Mr. Balendu Shekhar, Adv. for R-5 Mr. Rajiv Bansal Adv. for R-4 Mr. Rajiv Bansal, Adv., Mr. Kush Sharma Adv. (DDA) Mr. Balendu Shekhar, Adv. for R-6 Mr. D. Rajeshwar Rao, Adv for Traffic Police. Ms. Swaty Malka, Adv.</p>
10.	Appeal No. 18/2015	Deepak Kr. Rai Vs. State of U.P. & Ors.	<p>Mr. Deepak Kr. Rai, Appellant in Person</p> <p>Ms. Savitri Pandey, Adv. and Ms. Asma Parveen, Adv. For R - 1 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for R – 2 Mr. Aabhas Parimal, Adv. for R-3</p>
11.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind Vs. Central Pollution Control Board & Ors.	<p>Mr. Gaurav Kumar Bansal, Adv. for the Applicant</p> <p>Ms. Savitri Pandey, Ms. Azma Parveen, Advs. for R-2 & 5 Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-3 & R-4</p>
12.	Original Application No.172/2015 (M.A.No.508/2015 & M.A.No.509/2015)	Manoj Awasthi Vs. State Level Environment Impact Assessment Authority, U.P. & Ors.	<p>Mr. Sumeet Sharma, Adv. for the Applicant</p> <p>Ms. Savitri Pandey, Adv. for R-1,2,3,5,6& 7 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for R-4 Mr. Arjun Pant, Adv. for R-8 Mr. Rajeev Kumar Dubey, Adv. for R-9</p>

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